

Government of India  
Ministry of Development of North Eastern Region

**LOK SABHA**  
**UNSTARRED QUESTION No. 2316**

To be answered on  
*Monday, December 13, 2021/Agrahayana 22, 1943 (Saka)*

**QUESTION**  
**Quantum of Funds for Bodoland Territorial Council (BTC)**

†2316. SHRI NABA KUMAR SARANIA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the quantum of funds released to State Government of Assam under various centrally sponsored schemes during the last three years;
- (b) the quantum of funds released to the Bodoland Territorial Council (BTC) under the various centrally sponsored schemes during the above said period;
- (c) the quantum of funds likely to be released by the Government to BTC and the State Government of Assam under the various centrally sponsored schemes and the time by when these funds are likely to be released;
- (d) whether the Government has received any proposal from the Bodoland Territorial Council; and
- (e) if so, the details thereof?

**ANSWER**

**The Minister of the Ministry of Development of North Eastern Region**  
**[Shri G. Kishan Reddy]**

- (a) No Centrally Sponsored Scheme is being implemented by Ministry of Development of North Eastern Region (MDoNER). However, during the last three years

funds amounting to Rs.1467.51 crore have been released under various Central Sector Schemes of MDoNER to the Government of Assam.

(b) MDoNER does not release funds to Bodoland Territorial Council (BTC) directly. However, the Ministry provided funds to the State Government of Assam under Special Package for Bodoland Territorial Council for various developmental projects. Under this package of Rs.750.00 crore, 65 projects for Rs.749.63 crore have been sanctioned, against which Rs.714.24 crore have been released including Rs.3.85 crore during the last three years. So far 54 projects worth Rs.589.11 crore have been completed and remaining projects are at various stages of implementation.

(c) As stated above, the Ministry does not release funds to the Bodoland Territorial Council (BTC) directly. Funds to the Government of Assam for the sanctioned projects are released as and when all the requisite documents including utilisation certificates, physical and financial progress etc. are received from the State Government, as per the Scheme guidelines.

(d) and (e) A new Memorandum of Settlement (MoS) has been signed amongst Government of India, Government of Assam and Bodo Groups (ABSU and NDFB factions) on 27.01.2020. This MoS, *inter alia*, states that Government of Assam may earmark a sum of Rs.250.00 crore per annum for a period of three years for special development of area under BTC. Further, Government of India may contribute an additional amount of Rs.250.00 crore per annum for the same period. So far, State Government has forwarded during month of November, 2021, 03 project proposals worth Rs.265.00 crore prepared by the Bodoland Territorial Council for funding under special development package for BTC.

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